

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (S) No. 1519 of 2020**

Prabhudayal Lakra

... **Petitioner**

-Versus-

State of Jharkhand & Others

... **Respondents**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner	: Mr. Ajit Kumar, Sr. Advocate
For the Respondent-State	: Mr. Mohan Kumar Dubey, A.C. to A.G.
For the Respondent-JPSC	: Mr. Sanjay Piprawall, Advocate

03/08.07.2020. Heard Mr. Ajit Kumar, learned Senior counsel for the petitioner, Mr. Mohan Kumar Dubey, learned counsel for the respondent-State and Mr. Sanjay Piprawall, learned counsel for the respondent- Jharkhand Public Service Commission.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of learned Senior counsel for the petitioner, post this matter on 10.07.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/